

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 188 OF 2019

&

IA NO. 980 of 2019

Dated : 22nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Indian Railways ... Appellant(s)
Versus
Tamil Nadu Electricity Board Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. S. Vallinayagam for R-1 to R-5

ORDER

Meanwhile the Respondent shall file reply to main appeal with advance copy to the other side.

List the matter on **24.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/mkj

**(Justice Manjula Chellur)
Chairperson**